

6618

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 687/2023

Air Quality Index in various Cities

WITH

Original Application No. 1228/2024

News Item titled "Lancet study links alarming mortality rates to poor air quality 12 strategies to combat country's air pollution crisis" appearing in the Indian Express dated 13.09.2024

WITH

Original Application No. 646/2024 News Item titled "How Partial Combustion Fuels Your Bad-Air Woes" appearing in The Times of India dated 02.05.2024

INDEX

Sr. No.	Particulars	Page no.
1	Affidavit of Priyank Bharti, Secretary to Government of Punjab, Department of Science, Technology and Environment on the behalf of State of Punjab in compliance to order dated 04.09.2025.	1-4
2	Annexure-A The status of the source apportionment study of 09 non-attainment cities of the State of Punjab	5

Date: 01/10/25

Place: Chandigarh

(Priyank Bharti)

Secretary to Government of Punjab,
Department of Science, Technology and
Environment, Chandigarh
(on the behalf of State of Punjab)

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, NEW DELHI**

Original Application No. 687/2023

Air Quality Index in various Cities

WITH

Original Application No. 1228/2024

News Item titled "Lancet study links alarming mortality rates to poor air quality 12 strategies to combat country's air pollution crisis" appearing in the Indian Express dated 13.09.2024.

WITH

Original Application No. 646/2024

News Item titled "How Partial Combustion Fuels Your Bad-Air Woes" appearing in The Times of India dated 02.05.2024.

**Affidavit of Priyank Bharti, Secretary to
Government of Punjab, Department of Science, Technology and
Environment on the behalf of State of Punjab in compliance to
order dated 04.09.2025.**



I, the above-named deponent, do hereby solemnly
affirm and state as under:

RESPECTFULLY SHWETH

That the above-mentioned clubbed cases are pending before
this Hon'ble Tribunal for adjudication.

2. That this Hon'ble Tribunal has been apprised that the issue relating to the apportionment studies in 131 non-attainment cities is not under the consideration before the Hon'ble Supreme Court of India. The list of these 131 cities alongwith

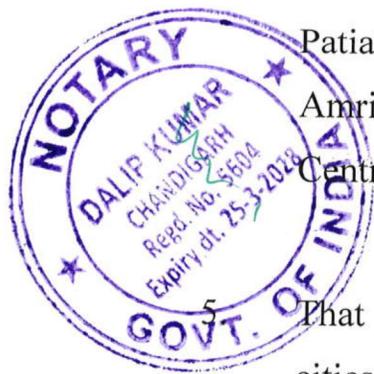


the status of source apportionment study has been filed before this Hon'ble Tribunal by the Ministry of Environment, Forest and Climate Change alongwith latest action taken report of the Central Pollution Control Board and the status has been reflected in the form of Annexure-I which has been reproduced in the order dated 04.09.2025 of this Hon'ble Tribunal.

3. That after considering the report filed by the Ministry of Environment, Forest and Climate Change, this Hon'ble Tribunal was pleased to pass an order dated 04.09.2025 thereby directing the Secretary, Environment Department of the States to file an affidavit and place on record the status of source apportionment study in the cities and consequential revision of the city action plan. In this regard, the relevant extract of paragraph 3 of the order dated 04.09.2025 is reproduced herein below for kind perusal and reference:

"3. It has been pointed out that all the States/Union Territories where these 131 cities are located have already been impleaded and served. Hence, we direct the Secretary, Environment Department of these 8 States/UTs to take expeditious steps for completing the source apportionment study concerning air pollution in these cities expeditiously and place on record the status of the source apportionment study in these cities and consequential revision of the city action plan. Let the affidavit to this effect be filed by the Secretary, Environment Department of the concerned States/UTs within six weeks."

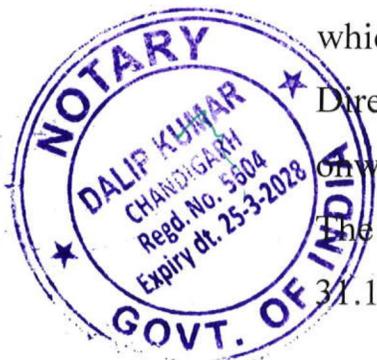
4. That in compliance to order dated 04.09.2025 of this Hon'ble Tribunal, it is submitted that 9 cities of the State of Punjab namely Ludhiana, Jalandhar, Khanna, Mandi Gobindgarh, Patiala, Dera Bassi, Dara Baba Nanak, Naya Nangal and Amritsar have been declared as non-attainment cities by the Central Pollution Control Board.



That the source apportionment study of 08 non-attainment cities namely Ludhiana, Jalandhar, Khanna, Mandi Gobindgarh, Patiala, Dera Bassi, Dara Baba Nanak, Naya Nangal has been completed and submitted to the Central

Pollution Control Board by the Punjab State Pollution Control Board. Only the source apportionment study of Amritsar is pending, the final draft of which has been received from IIT Delhi and reviewed by the State Level Expert Group. The final draft after incorporation of the suggestions /comments of the State Level Expert Group has been received from IIT, Delhi and the same is under review. The source apportionment study of Amritsar City is expected to be completed by IIT, Delhi by 30.11.2025.

6. That The source apportionment study of Ludhiana has been carried out by the Punjab State Council for Science and Technology, Chandigarh and the Energy and Resources Institute, New Delhi. The source apportionment study of remaining 07 cities of Jalandhar, Khanna, Mandi Gobindgarh, Patiala, Dera Bassi, Dara Baba Nanak, Naya Nangal has been carried out and completed by IIT, Delhi. The source apportionment study of Amritsar is being carried out by IIT, Delhi. The status of the source apportionment study of 09 non-attainment cities of the State of Punjab is enclosed herewith in **Annexure-A** and the same may kindly be perused.
7. That the task of consequential revision of the city action plans in accordance with the source apportionment study reports in the first instance will be undertaken by the stakeholder Departments at each city level. The revised action plans will be then submitted to the Punjab Pollution Control Board which in turn will submit the revised action plans to the Directorate of Environment and Climate Change, Punjab for onward transmission to the Central Pollution Control Board. The task of revision of city action plans will be completed by 31.12.2025.
8. That the deponent may kindly be allowed to place on record the present affidavit in compliance of order dated 04.09.2025



for kind consideration and appropriate orders of this Hon'ble Tribunal.

Deponent



(Priyank Bharti)

Secretary to Government of Punjab
Department of Science, Technology
and Environment, Chandigarh

Dated: 01/10/2025

Place: Chandigarh

VERIFICATION:

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to the best of my knowledge as derived from the official record. No part of the above affidavit is false and nothing material has been concealed there from.

Deponent



(Priyank Bharti)

Secretary to Government of Punjab
Department of Science, Technology
and Environment, Chandigarh

Dated: 01/10/2025

Place: Chandigarh



Certified that the Affidavit/SPA/GPA/F.A. has been read over & Explained to the Deponent/Executant who seemed directly to understand the same at the time of making & signing the documents.

Status of Source Apportionment Study of 9 NACs in the State of Punjab

S. No.	Basic Details		Study Details						Expected Date of Completion of the Study	Final Peer Reviewed Report
	City	Institute carrying out SA Study	MoU Signed	Air Quality Monitoring	Emission Inventory	Receptor Modelling	Dispersion Modelling	Evaluation of Control Scenarios		
1	Ludhiana	Punjab State Council for Science & Technology, Chandigarh and The Energy and Resources Institute, New Delhi	Yes	completed	completed	completed	completed	completed	completed	Completed & Submitted to the CPCB
2	Jalandhar	IIT, Delhi	Yes	completed	completed	Not Applicable	completed	completed	completed	Completed & Submitted to the CPCB
3	Khanna	IIT, Delhi	Yes	completed	completed		completed	completed	completed	Completed & Submitted to the CPCB
4	MGG	IIT, Delhi	Yes	completed	completed		completed	completed	completed	Completed & Submitted to the CPCB
5	Patiala	IIT, Delhi	Yes	completed	completed		completed	completed	completed	Completed & Submitted to the CPCB
6	Dera Bassi	IIT, Delhi	Yes	completed	completed		completed	completed	completed	Completed & Submitted to the CPCB
7	Dera baba Nanak	IIT, Delhi	Yes	completed	completed		completed	completed	completed	Completed & Submitted to the CPCB
8	Naya Nangal	IIT, Delhi	Yes	completed	completed		completed	completed	completed	Completed & Submitted to the CPCB
9	Amritsar	IIT, Delhi	Yes	completed	completed	completed	completed	completed	30.11.2025	Final draft of SA study has been received from IIT, Delhi and the same has been reviewed by the State Level Expert Group. The final draft after incorporation of suggestions/comments of the State Level Expert Group has been received from IIT, Delhi & the same is under review.